

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

Appeal No - 155/252/ND/2020

IN THE MATTER OF:

Vertex Agrotech Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 03.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

:

: Mrs. Sweety Khattar Kumar, Ld. ARoC, Mr. Abhishek & Adv.
Nupur Sharma

ORDER

Ld. Counsel for Income Tax Deptt. has put in appearance and seeks time to file reply/report. Let the same be filed. List the case on **24.02.2020**.

sdl-

(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)